

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2576
ANSWERED ON:07.08.2003
NEW POLICE UNITS FOR DALITS IN U.P .
RAMDAS ATHAWALE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government of Uttar Pradesh has decided to constitute an new policeunit for dalits under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act keeping in view of the increasing number of cases of atrocities on them;
- (b) if so, the details of the proposal received by Union Government in this regard;
- (c) whether the Union Government have taken responsibility for contributing half of the expenditure incurred for the said purpose; and
- (d) if so, the details thereof and the time by which the said funds are likely to be released?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KAILASH MEGHWAL)

(a)& (b) No, Sir.

(c)& (d) Does not arise.